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SHRI V. GOPALSAMY (Tamil Nadu): Sir, this is the happiest occasion for all of us and I convey my best wishes to you and I wish you many happy returns of the day.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Sir, the very fact that the whole House is joining in wishing you a happy birthday shows the great regard and respect we have for you. We wish you a long and happy and prosperous life, not only to serve in this House, but also to serve the country for many many years to come. Thank you, Sir.

SHRI DINESH GOSWAMI (Assam): Sir, we also join in wishing you a very happy, long and prosperous life I feel, Sir, that there is a greater cause for hapiness for us because you are the protector of our independence.

PROF. RASHEEDUDDIN KHAN (Nominated): We do not represent anybody. Sometimes we do not represent ourselves. But on this occasion, the nominated Members feel equally enthusiastic in wishing you a very happy and long life in the service of the nation. I hope that under your inspiring leadership and humour and wit we shall be able to restore in Parliament the dignity which everybody expects of it.

(Interruptions)

DR. SHRIMATI RAJINDER KAUR (Punjab): I join the rest of the Members in wishing you a very, very happy birthday.

(Interruptions)

MR. CHAIRMAN: Thank you very much. I wished to rule that nothing takes place during the Question Hour.

(Interruptions) But I thought, out of deference to the very kind words which have been spoken, I should not give that ruling and withhold it for the time being. Well, I am much obliged—in fact, I am overwhelmed by the kindness which you have shown to me. I hope that I have proved worthy of your choice because I was chosen by all of you. But if I have not, as I told

you last time, you have only to tell

me. I hope that I shall be able to do service to the nation to the best of my ability, knowledge and judgment, and the oath which I took as the Chief Justice and as a Judge of the High Court, I think, it is appropriate here also. (Interruptions) I thank you all. (Interruptions)

श्री अरविंद गणेश कुलकर्णी: शायरी काक्या हो गया ?

(Interruptions).

SHRI PILOO MODY: You can wish him on our behalf and on behalf of all the lady Members.

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): I wish you on behalf of the people of India. (Interruptions) Is it a peaceful day in the House today. (Interruptions) All Good Wishes to you from all of us who are in and outside the House for many, many

more years(Interruptions) Well, I wish you everything that you wish for yourself. (Interruptions) Both health and long life in the service of the nation.

(Interruptions)

MR. CHAIRMAN: Thank you very much. Prime Minister, since you speak on behalf of the whole nation, I feel still more overwhelmed by the kind words you have said.

As to the peaceful working of today. I have had an assurance from even our Mr. Rameshwar Singh.... (Interruptions) I hope, he will not mind my reminding him about his promise to me. Thank you very much. (*Interruptions*).

ORAL ANSWERS TO OUESTIONS

Hospitals under the Employees' State Insurance Scheme

•361. SHRI M. BASAVARAJU: Will the Minister of LABOUR be pleased to refer to the reply to Unstarred Question 285 given in the Rajya Sabha on the 20th August, 1981 and state the further *progress so* far made for opening of the proposed 49 hospitals under the ESI scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): In April, 1981 when Hon. Member asked the question first about hospitals under the ESI, 24 hospitals and 8 annexes were under construction and action for construction of 49 more hospitals had been initiated.

The present position is as follows:

- 7 hospitals and 1 annexe with 1264 beds have since been completed and commissioned.
- 6 hospitals with 700 beds have been completed and are expected to be commissioned shortly.
- 11 more hospitals with 1130 beds, 7 annexes with 120 beds are under construction.

Plans and estimates in respect of 5 hospitals with 450 beds have been sanctioned and construction is expected to commence shortly.

Plots have been purchased for 16 hospitals with 1350 beds and plans and estimates are under preparation.

Plots have been selected in respect of 11 hospitals with 1000 beds and arrangements are being made for the purchase. "Efforts to locate suitable plots in respect of 17 more hospitals with 1425 beds are continuing. Construction of 9 more hospitals with 475 beds have been approved in principle since August, 1981.

SHRI M. BASAVARAJU: May I know what is the Statewise break-up of the proposed E.S.I. hospitals?

SHRIMATI RAM DULARI SINHA: Sir, the completed and commissioned E.S.I. hospitals are; ESI hospital, Thane; ESI hospital, Musore; ESI hospital, Baroda; ESI hospital, Patna; ESI hospital, Naini; ESI hospital, Lucknow; ESI hospital, Adityapur; and ESI Annexe at Kolar Coal Fields. The ESI hospitals to be commissioned shortly are: ESI hospital, Kelore in Gujarat; ESI hospital, Rajkot; ESI hospital,

Surat; ESI hospital, Agra; ESI hospital Ghaziabad and ESI hospital, Bandel in West Bengal.

SHRI M. BASAVARAJU: I would like to know whether the Government proposes to renew the entire ESI setup, especially regarding the Inadequate medical facilities to workers under ESI.

SHRIMATI RAM DULARI SINHA: It is a continuing process. When the proposals come from the States for opening of hospitals and dispensaries, we look into the matter and then decide and for inadequacy of medicines Government always¹ relieves and needful steps are taken from time to time.

SHRIMATI MONIKA DAS: I would like to know from the hon. Minister the categories of the workers covered by the Employees' State Insurance Scheme and whether there is any proposal under consideration to enlarge the scope of the scheme so that the workers working in small cities are also benefited.

SHRIMATI RAM DULARI SINHA: According to the ESI Act, the workers employed in establishments having 20 or more workers are covered under this Act. In some of the States where the establishments are run with power, 10 and up to 19 workers can be covered. There have been lots of discussions in our ESI Corporations and in standing committee, regarding the scope of this Act to expand it to seasonal factories also. We are looking into the matter. A proposal has been received to cover the sugar industry workers also under this scheme. It is under active consideration of Government.

SHRIMATI MANORAMA PANDE: I would like to know as to how many hospitals have been commissioned in Bihar.

SHRIMATI RAM DULARI SINHA: There is a long list. Very recently, our Labour Minister, Shri N. D. Tiwari, has been to Adityapur and be inaugurated that hospital. On 1st May,

1981, I inaugurated one Phulwari Shareef hospital. So, two hospitals have been commissioned during the year in Bihar.

MR. CHAIRMAN: Two more questions. One from Mr. Dhabe and the other from Dr. Siddhu

SHRI SHRIDHAR WASUDEO DHABE: May I know from the Minister whether a Review Committee has been appointed for the extension of ESI hospitals and one of the recommendations is to so amend the ESI Act and other matters that when the workers are on strike or there is a lock-out, they will not be entitled to the benefits of ESI scheme. Secondly, the main difficulty of the workers is that when the relatives come, there is no arrangement for their stay near the hospitals. Will the Minister make some arrangements for the relatives, stay near the hospital?

SHRIMATI RAM DULARI SINHA: The hon. Member is requested to repeat the question.

SHRIDHAR SHRI **WASUDEO** DHABE: Has there been any Review Committee appointed for extension of ESI facilities and other matters and whether one of the recommendations is that the workers. when they are on strike or when the industry is locked out, will not be entitled to ESI benefits? Secondly, will you make any arrangements for the relatives of workers so that they can stay near the hospitals?

SHRIMATI RAM DULARI SINHA: It was discussed in the Standing Committee and later on it was discussed in the Corporation. Nothing was decided about the workers who might be on strike. There was division of opinion. Some said that they should not be covered. Some others said that they should be covered. So, there was no unanimity in this regard.

SHRI SHRIDHAR WASUDEO DHABE: What about the stay of relatives of the workers near the hospital when they come to attend to him?

SHRIMATI RAM DULARI SINHA: Suggestions will be looked into.

SHRI SHRIDHAR WASUDEO DHABE: How can they be benefited by the scheme?

SHRIMATI RAM DULARI SINHA: I have already said that it will be looked into.

SHRI SHRIDHAR WASUDEO DHABE: My question is different.

MR. CHAIRMAN: His question is slightly different. Will you repeat it?

SHRI SHRIDHAR WASUDEO DHABE: When the relatives of the workers come to see the patients, there is no arrangement for their stay near-by. Is there any scheme for making some arrangements for the relatives?

SHRIMATI RAM DULARI SINHA: The hon. Member's suggestion will be considered sympathetically.

DR. M. M. S. SIDDHU: Sir, the ESI hospitals are being manned by the Medical Services from the States. Will the hon. Minister be pleased to state in how many hospitals the traumatology units which take care of the injuries are there and what provision has been made to take care of the injured people and for their rehabilitation because these two things are mostly absent to my information? And I would like to know whether these facilities of traumatology units have been provided in the hospitals which the hon. Minister has just stated have been. proposed or have been opened.

SHRIMATI RAM DULARI SINHA. For the injury also, there is a provision. And if there is no provision for that in any dispensary or hospital, then we send the workers to the main hospitals and the cost is borne by the Government.

DR. M. M. S. SIDDHU: This is not the question. Even in hospitals which they call as main hospitals, there is no trauma unit. I can say this. And, therefore, there is no specialist organisation.

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understand.

SHRIMATI RAM DULARI SINHA: Injury ward. For the serious injuries also, they are taken care of. They are given treatment

MR. CHAIRMAN: You have got a ward?

SHRIMATI RAM DULARI SINHA: Yes, Sir.

MR. CHAIRMAN: That is all right. Ouestion No. 362.

म्रायुध कारखानों से निकले हुए कर्मचारियों के ग्राधितों को रोजगार

. *362. श्री कलराज मिश्र : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्यायह सच है कि स्रायुध कारखानों से निकले हुए कर्मचारियों के पूत्रा तथा श्राश्रितों को सेवा में लिए जाने का प्रावधान 意;
- (ख) यदिहां,तो उस के लिए ग्रयेक्षित · **ग्रह**ताएं क्या है 👍
 - (ग) क्या सरकार को यह ज्ञात है कि मुरादनगर श्रायुध कारखाने के उन कर्मचारियों के पुत्रों तथा ग्राधितों को, जिन्हें लगभग एक वर्ष पहले सेवा से हटा दिया गया था, रोजगार नहीं दिया गया है; ग्रौर
 - (घ) यदि हां, तो उसके क्या कारण हैं तथा उन्हें कब तक काम पर लिए जाने की . च्या १ मध्य १ व्या व्याहरू न संभावना है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिव राजवी श्पाटिल) : (क) जी, हां।

(ख) ड.क्टरी बोर्ड की सिफारिशों के ब्राधार पर जिन कर्मचारियां को सेवा-

मक्त किया जाता है उनमें से कुछ ऐसे ग्रसाधारण मामलों में उनके बच्चों को रोजगार कार्यालय के माध्यम से नियक्ति की सामान्य प्रक्रिया में छुट दे दी जाती है, जहां परिवार की हालत दयनीय हो और उम्मीदवार संबंधित पद के लिए भरती नियमों के अनुसार हर प्रकार से उपयुक्त हो। ये नियुक्तियां समूह 'ग' तथा 'घ' पदों पर की जाती हैं बशर्त्तों इन समुहों में पद खाली हो।

(ग) ग्रीर (घ) नवम्बर, 1980 तक डाक्टरी बोर्ड की सिफारिशों के आधार पर सेवामक्त किए गए 27 कर्मचारियों में से 11 कर्मचारियों के वच्चों को रोजगार दिया जा चका है, 7 मामले विचाराधीन हैं ग्रीर 9 मामलों को विचार करने के बाद नामंज्र कर दिया गया है।

श्री कलराज मिश्र : सभापति महोदय. मैं मंत्री महोदय से जानना चाहुंगा कि मुराद-नगर में जो आईनेंस फीक्टरी है उसमें जो कर्मचारी बोर्डेड ग्राऊट हए उनमें से कई लोगों के बच्चों को रख लिया गया लेकिन कई ऐसे हैं जैसे अभी आपने बताया कि इस प्रकार की चिकित्सा के ग्राधार पर या मेडिकल ग्राउंड पर जिनको ग्रलग किया गया उनके ग्राश्रितों की नियुक्ति की गई है। उसके लिए मापदंड है लेकिन उस मापदंड के दौरान जो भी वचे हुए हैं जिनकी ग्राधिक स्थिति दयनीय हैं उनके बच्चे उस प्रकार की योग्यता कम में आते हैं लेकिन उनको नहीं रखा गया और कुछ लोगों को रख लिया गया जसे श्रापने ग्रपने उत्तर में भी बताया। लेकिन मैं यह जानना चाहता हुं कि मुरादनगर आईनेंस फैक्टरी में जिन के बच्चों को रखा गया है ग्रीर जिनके वच्चों को नहीं रखा गया है उनकी ग्राधिक स्थिति का ग्रांकलन करने के लिए कौन सा ऐसा फोरम या सैल है। जिसने इस प्रकार की जांच कर के आंकड़े प्रस्तुत किये। मेरी जानकारी के अनुसार इसमें जो लोग रखे गये हैं ग्रीर जो लोग नहीं रखे गये हैं उनकी अपेक्षा आर्थिक दृष्टि से बहुत अच्छे